

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 223 OF 2019

Dated : 25th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Torrent Power Ltd.

...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission

...Respondent (s)

Counsel for the Appellant(s) : Mr. Arbaaz Hussain
Ms. Tanima Gaur
Ms. Sanya Kapoor
Ms. Jayshree Dugar
Ms. Nonali Jaitley Bakshi

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey
Mr. Sumit P. for R-1

ORDER

Issue public notice.

List the matter on **23.10.2019.**

(S.D. Dubey)
Technical Member
vt/pk

(Justice Manjula Chellur)
Chairperson